



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/141/2025 B/O	PIYARUN NESSA MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
ADMISSION				
23	WP(C)/4918/2023 FIXED	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	MR. I H SAIKIA (R-5) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 10/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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26)	J SHARMA	20-01-2025	To	27-01-2025
27)	MR. M SARANIA	10-01-2025	To	10-01-2025
28)	MR. DITUL DAS	10-01-2025	To	10-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

**ITEM NO. 10 OF THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
45	Bail Appln./87/2025 B/O	ANOWAR ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
46	Bail Appln./93/2025 B/O	SURAJIT DEY Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
47	Bail Appln./95/2025 B/O	ABU SAHADAT MD SAYEM @ ABU SHAHADAT MOHD SAYEM AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
48	Bail Appln./97/2025 B/O	MRS SIMA BEGOM AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
49	Bail Appln./99/2025 B/O	TAPAN BORAH @ TARKIK BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
<u>MOTION</u>				
50	AB/73/2025 B/O	NAYMUDDIN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN MR. F A AHMED MR A MALEK	PP, ASSAM
51	AB/80/2025 B/O	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B ISLAM MR. O ANSARY	PP, ASSAM
52	AB/84/2025 B/O	LUHIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. F RAHMAN	PP, ASSAM
53	AB/86/2025 B/O	MD IFTIKHAR JAHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				

54	Bail Appln./3609/2024 WITH SCANNED LCR, B/O	MD NUR MAHAMMAD @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
55	Bail Appln./3705/2024 WITH SCANNED COPY OF THE CASE RECORD, FIXED	OMAR ALI @ AMAR SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
56	Bail Appln./3799/2024 WITH SCANNED LCR, FIXED	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
57	Bail Appln./3903/2024 WITH OFFICE NOTE, FIXED	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. A M BORA MR. P DAS	PP, ASSAM
58	Bail Appln./3958/2024 WITH OFFICE NOTE, FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
BAIL HEARING				
59	AB/2540/2024 FIXED	RANA AHMED Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
60	AB/3226/2024 WITH SCANNED COPY OF UPTO DATE CASE RECORD, WITH OFFICE NOTE, B/O	MONNAF BEPARI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	MR. S K DAS(R-2) MR A I TALUKDAR(R-2) PP, ASSAM
ORDERS				
61	Bail Appln./3454/2024 BY SLIP	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS A DEKA	SC, CBI
62	WITH Bail Appln./3453/2024	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION(CBI)	MR. D DOLEY MS A DEKA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 6

[DIVISION BENCH-I AND II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
32 WP(C)/6472/2024 B/O	ANOWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33 WP(C)/6594/2024 FIXED	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
34 WP(C)/137/2025 B/O	SURJAT ALI @ SURJYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
35 WP(C)/139/2025 B/O	ANEJA KHATUN @ ANIZA BEGUM @ ANOZA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. A Z AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ORDERS			
36 WP(C)/2258/2024 B/O	UNION OF INDIA AND 3 ORS. Versus SMT ZANGHRING ANAL	MR UJJAL KUMAR GOSWAMI	
37 I.A.(Civil)/84/2025 B/O, WITH LCR in WP(C)/501/2020	NURJUBHAN @ RUBIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH WP(C)/501/2020	NURJUBHAN @ RUBIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
11	CRL.A(J)/35/2021 8 Y 11 M 17 D :AT 10:30 AM	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
ORDERS				
12	Crl.A./318/2024 WITH LCR 5 FILES. FIXED.	BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	MR D TALUKDAR (R-2) MR P CHOUDHURY (R-2) MS B GOSWAMI (R-2) MS P SAIKIA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/929/2024 in CrI.A./318/2024	BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	PP, ASSAM
HEARING				
13	CRL.A(J)/41/2020 5 Y 5 M 1 D :BY SLIP.	CHARITRA HALOI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
8	Crl.Pet./1552/2024 B/O	MD. MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. J ALI	PP, ASSAM
9	Crl.Pet./41/2025 B/O	GAJENDRA CHANDRA BORO Versus MANOJ DAS AND ANR	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA	PP, ASSAM
	WITH I.A.(Crl.)/30/2025 in Crl.Pet./41/2025	GAJENDRA CHANDRA BORO Versus MANOJ DAS AND ANR	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA	PP, ASSAM
10	Crl.Pet./42/2025 B/O	NUR NEHAR BEGUM @ NUR NEHAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
ADMISSION				
11	Crl.A./13/2025 B/O	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/25/2025 in Crl.A./13/2025	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
12	Crl.A./14/2025 B/O	PUSPA BORAH Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
	WITH I.A.(Crl.)/26/2025 in Crl.A./14/2025	PUSPA BORAH Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
ORDERS				
13	Crl.Pet./586/2023 WITH LCR 2 FILES (SCANNED), B/O	KATARA CHANDU LAL DEVAJI @ SRI CHANDU LAL Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. A M KHAN MR. A HUSSAIN	PP, ASSAM

14	I.A.(CrI.)/597/2024 B/O in CrI.Rev.P./4558/2024	MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MS. D B GOHAIN MR. S MAHANTA	PP, ASSAM
	WITH CrI.Rev.P./4558/2024 (Filing Number)	MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR (B)	MR H BARUAH	
15	CrI.Pet./1315/2024 B/O	SUBHAM MAZUMDARA Versus THE STATE OF ASSAM AND 2 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM

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21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025
26)	J SHARMA	20-01-2025	To	27-01-2025
27)	MR. M SARANIA	10-01-2025	To	10-01-2025
28)	MR. DITUL DAS	10-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/138/2025 B/O	AFIA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	GA, ASSAM
51	WP(C)/144/2025 B/O	BANASMITA BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. D J KAPIL	SC, EXCISE DEPTT.
52	WP(C)/148/2025 B/O	THE ALL ASSAM NHM-ANM EMPLOYEES UNION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM DY.S.G.I. SC, HEALTH AND F W SC, FINANCE
53	WP(C)/151/2025 B/O	MOUSUMI DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P AND R.D.
54	WP(C)/152/2025 FIXED	JUNUMANI KALITA AND 40 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, HEALTH SC. MEDICAL
55	WP(C)/158/2025 B/O	SHAHINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR. M MONDAL	GA, ASSAM
56	WP(C)/160/2025 B/O	TAPASH KUMAR BHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM
57	WP(C)/161/2025 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, P H E
58	WP(C)/166/2025 B/O	DEBADUTTA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
59	WP(C)/168/2025 B/O	SI /MIN RAKESH KUMAR AND 17 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
ORDERS				
60	Cont.Cas(C)/339/2023 FIXED	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
61	WP(C)/5801/2024 FIXED	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH

62 [I.A.\(Civil\)/81/2025](#)
(CONNECTED WITH ITEM NO.10
IN THE DAILY LIST) B/O
in WP(C)/58/2025

SMTI. KABITA HAZARIKA
Versus
THE STATE OF ASSAM AND 3 ORS

MR B D DAS
MR. H R DAS

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
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11)	MR R GOENKA	07-01-2025	To	10-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
55	WP(C)/140/2025 B/O	RUPSINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A Z AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
56	WP(C)/145/2025 B/O	NAZIM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, A S E C
57	WP(C)/146/2025 B/O	PRANATI KHAUND Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, GMC SC, GDD
58	WP(C)/150/2025 B/O	PROSENJIT DUTTA AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, P AND R.D. SC, S E C
59	WP(C)/153/2025 B/O	MINHAZ AHMED AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR A. H. AHMED	SC, P AND R.D. GA, ASSAM SC, A S E C
60	WP(C)/154/2025 B/O	SADHAN BISWAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S NATH MR S DAS	SC, P AND R.D. GA, ASSAM
61	WP(C)/155/2025 B/O	MOZAMMEL HAQUE AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, P AND R.D. GA, ASSAM SC, A S E C
62	WP(C)/156/2025 B/O	ABDUS SALAM AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, S E C
63	WP(C)/162/2025 B/O	MD. ABDUL HAMID Versus THE STATE OF ASSAM AND 4 ORS	MR. K SINGHA W AKHTAR M DEVI	GA, ASSAM SC, GMC
64	WP(C)/163/2025 B/O	ABDUL QUADIR TAPADER AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA F R LASKAR	SC, P AND R.D. GA, ASSAM SC, A S E C
65	WP(C)/167/2025 B/O	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

66	WP(C)/169/2025 CAVT. NO.12792/024, B/O	MD. RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	SC, CO OP GA, ASSAM MR. R K PRADHAN (FOR CAVEATOR) MR. A K SAIKIA (FOR CAVEATOR)
67	WP(C)/172/2025 B/O	ROKIYA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
68	WP(C)/174/2025 B/O	ULUBARI SMASHAN COMMITTEE Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GMC
69	WP(C)/175/2025 B/O	NAZMUL HAQUE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM SC, A S E C
- FOR ORDERS -				
70	I.A.(Civil)/4089/2024 BY SLIP in WP(C)/6413/2024 WITH WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
		SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
		WITH		
71	WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
		THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
		WITH		
		I.A.(Civil)/19/2025 in WP(C)/5346/2024		
		WITH		
		I.A.(Civil)/31/2025 in WP(C)/5346/2024		
		WITH		
72	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
		THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
		WITH		
		I.A.(Civil)/20/2025 in WP(C)/5613/2024		
		WITH		
		I.A.(Civil)/30/2025 in WP(C)/5613/2024		
		WITH		
73	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
		THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
		WITH		
		I.A.(Civil)/18/2025 in WP(C)/5631/2024		
		WITH		
74	WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
		THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
		WITH		
		I.A.(Civil)/4090/2024 in WP(C)/5664/2024		

75	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
76	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
77	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
78	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
79	WITH WP(C)/5984/2024	MD. RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQUL ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQUL ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM

	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
80	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
81	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
82	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
83	WITH WP(C)/6899/2024	IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024	THE STATE ELECTION COMMISSION Versus IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
84	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
85	WITH WP(C)/7061/2024	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
86	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
87	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

88	WITH WP(C)/36/2025	MIRAJ ALI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
89	WITH WP(C)/37/2025	SABBIR AHMED CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
90	WITH WP(C)/38/2025	FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
91	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
92	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
93	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
94	WITH WP(C)/44/2025	SHANKU DUTTA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MS R DEKA H YEASMIN	SC, P AND R.D. GA, ASSAM SC, A S E C
95	WITH WP(C)/47/2025	ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
96	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
97	WITH WP(C)/49/2025	SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
98	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
99	WP(C)/6567/2024 BY SLIP	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI (R-7) MR D J BORO (R-7)
BAIL HEARING				
100	AB/3302/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER I AMIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025
26)	J SHARMA	20-01-2025	To	27-01-2025
27)	MR. M SARANIA	10-01-2025	To	10-01-2025
28)	MR. DITUL DAS	10-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
37	FAO/1/2025	RAJESH KUMAR JALAN Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR S KHOUND MR H K NATH MS. S. SAIKIA	SC, ATEPFO
	WITH I.A.(Civil)/2/2025 in FAO/1/2025	RAJESH KUMAR JALAN Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR S KHOUND MR H K NATH MS. S. SAIKIA	SC, ATEPFO
MOTION				
38	CRP(IO)/542/2024 FIXED (AT 2:00 PM)	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
39	CRP/2/2025 B/O (AS LAST ITEM)	KUNTI CHOUDHURY AND 3 ORS Versus NITAI PATRA AND 2 ORS	MR. N C DAS MS. M DEVI MR. U P CHALIHA	
BAIL HEARING (BA)				
40	Bail Appln./3677/2024 WITH LCR (SCANNED COPY), FIXED	TARUN KUMAR Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
41	Bail Appln./3733/2024 WITH LCR (SCANNED COPY), FIXED	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[For Friday,10th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/6810/2024 FIXED	ARINDAM PAUL Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, K A A C
50	WP(C)/7071/2024 FIXED	PRASANT N. CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS.	MR A CHANDRAN S SHARMA	GA, ASSAM SC, APDCL
51	WP(C)/142/2025 CAVT. NO.11252/024, B/O	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR J LOTHIA	MR. S S ROY (FOR CAVEATOR) DY.S.G.I.
52	WP(C)/164/2025 B/O	UCO BANK AND ANR Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM
ADMISSION				
53	WP(C)/3366/2021 FIXED	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
54	WP(C)/6519/2023 FIXED	M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, GMC
55	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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[For Friday,10th January 2025]

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[AT 2:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 02:00 P.M.]

**COURT PROCEEDING OF THE FOLLOWING MATTER
PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED
THROUGH REMOTE VIDEO CONFERENCING FROM
COURT NO. 1 OF THE ITANAGAR PERMANENT BENCH.**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 15 OF THE PRINCIPAL SEAT (THIRD FLOOR).]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./241/2012	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
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[For Friday,10th January 2025]

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
31	Bail Appln./62/2025 B/O	DUDHNATH KALWAR @ DUDHNATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
32	AB/88/2025 B/O	HOSEN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./38/2025 FIXED	AJOY NUNIA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. S. DEY	PP, ASSAM
34	Bail Appln./45/2025 FIXED	JAHIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
ORDERS				
35	Crl.Pet./1300/2024 WITH LCR 2 FILES (SCANNED), FIXED	PULOK HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CRIMINAL BENCH, CIVIL BENCH-II AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
69	AB/24/2025 FIXED	SADEKUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
70	AB/85/2025 B/O	BISWA BIKAS SARMA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
ADMISSION				
71	WP(C)/5862/2024 FIXED	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
72	WITH WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
BAIL HEARING (BA)				
73	Bail Appln./28/2025 WITH OFFICE NOTE, FIXED	ABDUR RAZZAK @ ABDUL REZZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
BAIL HEARING				
74	AB/2917/2024 FIXED	SHIVAM KUMAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH	PP, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR FRIDAY, THE 10TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM PRINCIPAL SEAT, GUWAHATI]

MOTION

1. [BA/1/2025](#)

ZAMEER ALI
Versus
THE STATE OF AP

ABHAI KUMAR SINGH PP OF AP
NABAM KAKUM
TSERING NYIMA